

6. In order to facilitate exchange of information, two Income Tax Overseas Units (ITOU) within the Indian Mission have been created in Singapore and Mauritius and officers have been posted therein. In addition to this, it has been decided to create 8 more such units in USA, UK, Netherlands, Japan, Cyprus, Germany, France and UAE.
7. India has been actively taking part, through G-20, in building global consensus for taking action against those jurisdictions/countries who are not transparent or co-operative in exchanging information with other countries. India has also been elected, in September, 2009, as Vice-Chair of the Peer Review Group set up by the Global Forum on Transparency and Exchange of Information, which is playing an important role in reviewing various jurisdictions in terms of compliance with international standards on transparency and exchange of information for tax purposes. Three of Indian assessors have also been nominated for the Peer Review Process.

Surveillance cameras in banks and ATMs

2962. SHRI MOINUL HASSAN: Will the Minister of FINANCE be pleased to state:

- (a) whether all banks and ATMs have installed surveillance cameras which are functioning; and
- (b) if not, the steps taken to provide for this facility to ensure safety?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA): (a) and (b) Indian Banks' Association (IBA) has reported that some banks have installed surveillance cameras in their Automated Teller Machine (ATM) locations, whereas, some of the banks are using their CCTV connection to their on-site ATMs from their respective branch. However, most of the ATMs are having in-built cameras on their ATMs which have the configuration to capture images with transaction details. Although, a limited number of old ATMs do not have this facility and as such these banks propose to replace the old ATMs in a phased manner.

Enforcement of interest rate on PF deposit

2963. SHRI MOTILAL VORA:
SHRI SATYAVRAT CHATURVEDI:
SHRI JAI PRAKASH:

Will the Minister of FINANCE be pleased to state:

- (a) whether Government has decided to increase the rate of interest to 9.5 per cent on Employees Provident Fund (EPF) for the year 2010-11;
- (b) whether Government also proposes to raise the rate of interest on Public Provident Fund (PPF)/Provident Fund (PF);